

ITEM NO.1501

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).2332-2333/2008

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

MILLENNIUM DELHI BROADCAST LLP ETC.

Respondent(s)

Date : 02-05-2022 These appeals were called on for pronouncement of judgment today.

For Appellant(s)

Mr. Nachiketa Joshi, Adv.  
Mr. S. Wasim A. Qadri, Sr. Adv  
Mr. Apoorv Kurup, Adv.  
Ms. Himadri Haksar, Adv.  
Ms. Medhavi Mishra, Adv.  
Mr. Prashant Rawat, Adv.  
Mr. Abhishek Mahajan, Adv.  
Mr. Siddhartha Sinha, Adv.  
Ms. Shruti Agarwal, Adv.  
Mr. Amrish Kumar, AOR

For Respondent(s)

Mr. Nikhil Majithia, AOR

Hon'ble Mr. Justice L. Nageswara Rao pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice B.R. Gavai.

The appeals are dismissed in terms of the Signed Non-Reportable Judgment. Pending application(s), if any, shall stand disposed of.

(B.Parvathi)

Court Master

(Signed non-reportable judgment is placed on the file)

(Anand Prakash)

Court Master